IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-103(PB)/2017

IN THE MATTER OF:

Vertex Chemicals And Mahaan Proteins Ltd.Petitioner

SECTION: UNDER SECTION 7 of Insolvency and Bankruptcy Code,

2016

Order delivered on 28.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Petitioner/Applicant :

Mr. Arvind Garg, Resolution Professional

For the Income Tax Deptt.

Ms. Easha Kadian, Proxy Counsel for Ms.

Lakshmi Gurung, Standing Counsel

ORDER

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One last opportunity is granted to the Income Tax Department to file its report in terms of the order dated 10.11.2017. Needful shall be done on or before 4th December, 2017 with a copy in advance to the learned Resolution Professional.

List for arguments on 5th December, 2017.

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

> (DEEPA KRISHAN) MEMBER(TECHNICAL)

Sd1-

28.11.2017 V. Sethi